IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (S) No.2656 of 2019

Smt. Pushpa Kumari .... …. Petitioner

Versus

Damodar Valley Corporation & Others

.... Respondents

CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. Ashok Kumar Yadav, Advocate
For the Respondents : Mr. Prashant Kumar Singh, Advocate

05/09.07.2020 Heard Mr. Ashok Kumar Yadav, learned counsel for the petitioner and Mr. Prashant Kumar Singh, learned counsel for the respondents.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Mr. Prashant Kumar Singh, learned counsel for the respondents-DVC is directed to file counter affidavit within a period of four weeks.

Post this matter on 8th September, 2020.

(Sanjay Kumar Dwivedi, J.)

Anit